NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/19/2017

NAME OF THE PETITIONER(S)

: CASCADE ENERGY PTE LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS AND SERVICES PVT

LTD + 4

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) R. Sankar Nasayan Sr. Advocate Du Han Shankarmani

Sai vihani

Counsel Nor Car Vil AP ni 19

2. V JAWKARAVARATAWA

Counsel for Appezent

ORDER

Counsels for the petitioners and respondents are present. At their request, time is enlarged for their submissions. Put up on 04.07.2017 at 10.30 A.M.

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(S.Vijayaraghavan)

Member (Technical)

(K. Anantha Padmanabha Swamy) Member (Judicial)